

E-ticket confirmation under VIP quota

†309. DR. YOGENDRA P. TRIVEDI: Will the Minister of RAILWAYS be pleased to state:

(a) whether all the ticket holders are not allowed to travel on the e-ticket even though the same is confirmed under VIP quota whereas they could have performed their journey had it been a manual ticket;

(b) if so, the reasons for this difference;

(c) whether other passengers with e-ticket are considered as passengers without ticket; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) to (d) All confirmed e-ticket holders are allowed to travel, including those whose tickets are confirmed out of emergency quota. As far as confirmation of tickets out of emergency quota is concerned, there is no difference between reserved tickets issued through Computerised Passenger Reservation System (PRS) counters or e-tickets.

In case the status of all the passengers booked on an e-ticket remains waitlisted after the preparation of reservation chart, names of all such passengers are dropped from reservation chart and refund is granted automatically. Such passengers if found travelling in train, are treated as without ticket and charged accordingly.

Naming of Centrally sponsored schemes institution

310. SHRI SUKHENDU SEKHAR ROY: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the number of Centrally Sponsored Schemes named after Mahatma Gandhi, Jawaharlal Nehru, Indira Gandhi and Rajiv Gandhi and the details thereof;

(b) the number of Central institutions and establishments named after the aforesaid leaders and the details thereof;

†Original notice of the question was received in Hindi.

- (c) the mechanism and criterion for naming of schemes and the details thereof;
- (d) whether concurrence of State Government are sought before naming the schemes to which States provide matching grants, if not reasons therefor; and
- (e) the other national leaders in whose names Centrally Sponsored Schemes are dedicated alongwith details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA): (a) and (e) Of the 66 Centrally Sponsored Schemes that have been restructured and approved in the recent past, 7 Centrally Sponsored Schemes are named after Mahatma Gandhi, Jawaharlal Nehru, Indira Gandhi and Rajiv Gandhi.

(b) This information is not maintained centrally.

(c) and (d) There are no formal guidelines for naming of Schemes and Institutions.

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table. ...*(Interruptions)*...

श्री सतीश चन्द्र मिश्रा (उत्तर प्रदेश): उपसभापति जी, हम लोगों ने आज सुबह ...*(व्यवधान)*... महोदय, मुजफ्फरनगर में बच्चों की जो डेथ्स हुई हैं, पचास से ज्यादा बच्चे वहां मर गए हैं, ...*(व्यवधान)*...

श्री नरेश अग्रवाल (उत्तर प्रदेश): सर, मंहगाई पर रोक नहीं लग रही है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: I will give you chance. ...*(Interruptions)*... No, let me take up Papers to be Laid. ...*(Interruptions)*... Papers to be laid on the Table. ...*(Interruptions)*... I will listen to it after that.

श्री सतीश चन्द्र मिश्रा : सर, पिछले एक हफ्ते में ...*(व्यवधान)*...

Bills passed by the Houses of Parliament during 229th Session

SECRETARY-GENERAL: Sir, I lay on the Table, a Statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Two Hundred and Twenty-ninth Session of the Rajya Sabha and assented to by the President.

...*(Interruptions)*...

1. The Companies Bill, 2013.